

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2482
TO BE ANSWERED ON 26.12.2018**

EMPLOYMENT TO FAMILIES AFFECTED BY LAND ACQUISITION

†2482. DR. BHAGIRATH PRASAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a provision for providing employment in the railway services to members of families affected by land acquisition for rail projects;**
- (b) if so, the details thereof;**
- (c) the number of persons whose land was acquired for construction of Bhind station under the Gwalior-Etawah broad gauge rail line project during the period from 1995 to 1998;**
- (d) the number out of the above persons provided employment in the Railways;**
- (e) the number of persons affected by land acquisition who did not get employment in the Railways along with the details thereof; and**
- (f) the steps being taken by the Government for the benefit of persons rendered completely landless and unemployed due to land acquisition?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b): Yes, Madam. Policy instructions in force since 16.07.2010 lay down the screening criteria and procedure in this regard. The applicant should normally fulfill the eligibility and other conditions prescribed for the post against direct recruitment quota from open market.

(c) to (e): Land of 10 persons was acquired. Out of them no one was provided employment.

(f): Compensation is paid to affected families as per extant rules.
